

**GOVERNMENT OF INDIA
CHEMICALS AND FERTILIZERS
LOK SABHA**

UNSTARRED QUESTION NO:1918
ANSWERED ON:23.08.2012
SALE OF GENERIC DRUGS AS BRANDED DRUGS
Ramshankar Dr. ;Wankhede Shri Subhash Bapurao

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether various pharmaceutical companies in the country are selling generic drugs in the name of branded drugs:
- (b) if so, the details thereof;
- (c) the number of such companies against which action has been taken by the Government; and
- (d) the steps taken by the Government to check the companies from selling generic drugs in the name of branded drugs?

Answer

MINISTER OF STATE(INDEPENDENT CHARGE) OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION
AND MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT KUMAR JENA)

(a) & (d): The Drugs & Cosmetics Act, 1940 does not distinguish between the generic drugs and the branded drugs. Both, however, need to conform to prescribed standards.